

MEDIATION CENTRE , RAJASTHAN HIGH COURT JODHPUR

**CAUSE – LIST 14.03.2016**

S.No	NAME OF MEDIATORS Shri/Smt/Ms. (Advocate's)	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE P/etitioner's	NAME OF ADVOCATE Respondent's
01.	Shri Jintenda Maheshwari, Advocate	S.B.Civil Writ Pet.No.3152/1992, Laxmi Garh Nirman Samiti V/s State & Ors.	Mr.L.R.Mehta & Ramit Mehta	Mr Vineet Dave
02.	Shri Farzand Ali , Advocate	D.B CMA NO.1338/2015, Vijay Laxmi Dayma V/s Chandara Kumar	Mr.A.KBabel	Mr.Manoj Bohra
03.	Shri Santosh Kumar Shankhla, Advocate	S.B. Civil Misc. Appeal No. 1744/2014, Laxmi Kant V/s Shobha	Mr.O.P.Joshi	Mr.Vishal Sharma
04.	Shri H.S.Balat , Advocate	S.B. Civil Misc. Appeal No. 1154/2012, Tara Devi V/s Chandra Ram	Mr.S.P.Sharma & Kushal Sharma	Mr.....
05.	Smt.Meena Kothari , Advocate	S.B.Civil Misc.Tr.Pet.No.53/2015, Yagwanti Kanwar / Bhawani Singh	Dr.Nupur Bhati & R.S.Shekhawat	Mr.Ravindra Acharya
06.	Smt.Meena Kothari , Advocate	S.B.Civil Misc. Misc.Appeal No.777/2009, Bhabhota Ram V/s G.D.Sexena & Ors.	Mr.Narendra Thanvi	Mr.Prabhat Oja R.1 S.G.Oja R.02
07.	Dr.Manjula Choudhary, Advocate	S.B.Civil Misc.Tr.Pet.75/2012, Smt.Soniya Kanwar V/s Ajay Pal Singh	Mr.A.S.Rathore	Mr.Talat Bari
08.	Dr.Pramila Acharya, Advocate	S.B.Civil Misc.Appeal No. 955/2006, Devi Prasad V/s Smt.Kailash Devi	Mr.Sandeep Sarupria	Mr.Mahendra Trivedi
09.	Rajendra Dadich , Advocate	S.B.Civil Misc.Appeal No. 1555/2006, Pranv Yadav / Smt.Neera Yadav	Mr.Sajjan Singh & Prashant Tatia	Mr.N.D. Nimbawat
10.	Shri Mali Ram Pareek , Advocate	S.B.Civil Misc.Appeal No. 1095/2005, Smt.Rashmi V/s Narendra Soni	Mr.M.A.Soni & Nitin Trivedi	Mr.Rajesh Panwar
11.	Shri Harish Purohit, Advocate	S.B.Civil Misc.Tr.Pet.No.133/2015, Smt. Joyiti Sewkani V/s Bharat Kumar	Mr.Prem Dayal Bohara	Mr.Vishal Sharma
12.	Shri Mali Ram Pareek , Advocate	S.B.Civil Misc.Tr.Pet.No.73/2014, Nilu @ Neha V/s Jai Prakash	Mr.M.S.Purohit	Mr.M.S.Rathore
13.	Dr.A.A.Bhansali, Advocate	S.B.Civil Misc.Tr.Pet.No.92/2015, Smt. Meenu Swami V/s Trilok Swami	Mr.Aswani Sharma	Mr.Aswani Swami
14.	Shri Aksay Dave, Advocate	S.B.C.M.A.No.1514/2006, Prem Sukh V/s Praveen Malviya	Mr.R.S.Choudhary	Mr.Nishant Bora & Arpit Mehta

## CAUSE – LIST 15.03.2016

S.No	NAME OF MEDIATORS Shri/Smt/Ms. (Advocate's)	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE P/etitioner's	NAME OF ADVOCATE Respondent's
01.	Shri Dhapat Choudhary , Advocate	S.B. Civil Misc. Appeal No. 1947/2007, Dharmendra V/s Smt. Renu devi	Mr. Sanjay Nahar	-----
02.	Shri D S Udawat, Advocate	S.B. Civil Misc. Appeal No. 1252/2008, Shiv Kumar V/s Smt. Seema Kumari	Mr. Rakesh Arora	Mr. Rajesh Shah
03.	Dr.Manjula Choudhary,Advocate	S.B.Civil Tr. Pet. No.136/2015, Smt. Anita V/s Ravi Dabi	Mr. Anurag Shukla	Mr.Talat Bari
04.	Shri Prashant Sharma , Retd. Judge & Advocate	S.B.Civil Tr. Appl. No.09/2016, Smt. Kiran @ Pinki V/s Manoj Kumar	Mr. Nitin Trivedi	-----
05.	Shri Dhapat Choudhary , Advocate	S.B. Civil Misc. Appeal No. 1151/2007, Pawan Kumar V/s Smt. Renu	Mr. Dharendra Singh	-----
06.	Shri Manank Lal Chandak,Advocate	S.B.Civil Misc.Tr. Appl. No.33/2016, Ankita Chahar V/s Sunil Kumar	Mr. Raj Singh Chahar	-----
07.	Shri Manank Lal Chandak,Advocate	S.B. Civil Misc. Appeal No. 372/2008, Smt. Rekha / Suresh	Mr. K R Bhati	Mr. N K Rastogi
08.	Shri Rishi Vaishnav, Advocate	S.B.Civil Misc.Tr. Pet. No.10/2016, Smt. Suman Kanwar V/s Ajeet Singh	Mr. T S Rathore	-----
09.	Smt.Meena Kothari, Advocate	S.B.Civil First Appeal No.132/2008,Abdul Jabar V/s Amra Ram with SBCSA No.34/2011,Amra Ram/Abdul Jabar	Mr. Narendra Thanvi  Mr. C R Jhakar	Mr. C R Jhakar  Mr. Narendra Thanvi
10.	Smt.Meena Kothari, Advocate	S.B.Civil Misc.Tr. Pet. No.107/2015, Smt. Priya Sodha V/s Karan Singh	Mr. Pankaj Gupta	Mr. S S Rathore
11.	Shri H S Balot,Advocate	S B CrI.Rev. Pet. No.862/2015, Smt. Arpita / Jatin	Mr. Mahendra Trivedi	Mr. Paramveer Singh Champawat

*(Signature)*  
DY. SECRETARY

RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR